

HIGH COURT OF CHHATTISGARH: BILASPUR

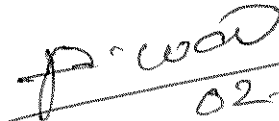
ORDER

No. 500 /Confdl./2021
II-3-1/2021

Bilaspur, dated the 02 July, 2021

In partial modification of Registry Order Nos. 485-486/Confdl./2021/II-3-1/2021 dated 01.07.2021 and 488/Confdl./2021/II-3-1/2021 dated 01.07.2021, the Judicial Officers of the Lower Judicial Service of the State, who have been transferred/posted vide these orders, are, hereby directed, to hand over charge of their present post after the National Lok Adalat scheduled to be held on 10.07.2021 and join at their new place of posting on or before 24.07.2021.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE


02.07.2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

Endt. No. 501 /Confdl./2021
II-3-1/2021


Bilaspur, dated the 2nd July, 2021

Copy forwarded to: -

1. Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
12. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
13. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
19. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker). He/She is requested to ensure that the transferred Officer(s) hand over charge of their present post after the National Lok Adalat scheduled to be held on 10.07.2021.
20. District & Sessions Judge, Bastar at Jagdalpur for information.
21. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning & Digitalization/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
23. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
24. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
28. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
30. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
31. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL